

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

IA NO. 712 OF 2016
IN
APPEAL NO. 334 OF 2016 &
IA NO. 713 OF 2016

Dated: 16th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board Respondent

Counsel for the Appellant(s) : Mr. Paras Kuhad, Sr. Adv.
Mr. K.R. Sasiprabhu
Mr. Raghav Shankar
Mr. Vishnu Sharma
Mr. Jitin Chaturvedi
Ms. Aditi Thpati

Counsel for the Respondent(s) : Mr. Sumit Kishore for R.1

ORDER

Issue notice. Mr. Sumit Kishore takes notice on behalf of the Respondent and seeks some time to file reply. He may file the same on or before 21.12.2016 after serving copy on the other side.

List the matter on **23.12.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson